

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Rare and historically valuable documents including manuscripts are preserved in the National Archives of India, State Archives and in private collections. In the museums, both private and public, rare manuscripts are preserved.

(b) and (c) As far as the National Archives of India is concerned, there is a definite policy and standards for preservation of these historical documents. However, there are many documents in private collections which need to be preserved. In order to preserve the records in the State Archives, Museums, Libraries, private collection, etc., the National Archives of India are providing financial assistance under its Schemes of financial assistance for preservation of manuscripts/rare books and financial assistance to State/ Union Territories, Archival Repositories, Government Libraries and Museums.

Schemes for Adolescent Girls

4235. **SHRI C.P. THIRUNAVUKKARASU:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) in how many districts and blocks in different States and the Union Territories the Schemes for 'Adolescent Girls' were functioning in year 1996 to 1997; and

(b) how many girls are benefited during the period 1996 to 1997; the particulars in State, District Block and Union Territory-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) During 1996-97 the Scheme for Adolescent Girls are functioning in 507 blocks of 113 districts in different States and Union Territories.

(b) Upto 1996-97 3.9 lakhs adolescent girls have been covered under Scheme-I and II in the country in 507 blocks. The details are attached as Statement (See below).

Statement

Statewise No. of Blocks sanctioned and No. of Benefic of Adolescent Girls Schemes (Scheme I & Scheme II) upto 1996-97

| Sl. No. | Name of the State/UT | Total No. of Distt. Covered | Total Number of Blocks (Scheme I) | Achievement (Scheme I) | Achievement (Scheme II) | Total No. of Beneficiaries |
|---------|----------------------|-----------------------------|-----------------------------------|------------------------|-------------------------|----------------------------|
| 1. | Andhra Pradesh | 4 | 37 | 55410 | 12400 | 67810 |
| 2. | Arunachal Pradesh | 1 | 1 | — | — | — |
| 3. | Assam | 3 | 10 | — | — | — |
| 4. | Bihar | 18 | 74 | 6168 | 5686 | 11854 |
| 5. | Goa | 1 | 1 | 250 | 166 | 416 |
| 6. | Gujarat | 1 | 15 | — | — | 43228 |
| 7. | Haryana | 1 | 4 | 6720 | 3032 | 9752 |
| 8. | Himachal Pradesh | 1 | 1 | 2430 | 1221 | 3651 |
| 9. | J & K | 1 | 2 | 1890 | 1260 | 3150 |
| 10. | Karnataka | 4 | 23 | 31650 | 8216 | 39866 |
| 11. | Kerala | 3 | 13 | 11828 | 3719 | 15547 |
| 12. | Madhya Pradesh | 18 | 48 | 54217 | 10929 | 65146 |
| 13. | Maharashtra | 5 | 39 | 20208 | — | 20208 |
| 14. | Manipur | 1 | 1 | — | — | — |
| 15. | Meghalaya | 1 | 1 | 1500 | 1500 | 3000 |
| 16. | Mizoram | 1 | 1 | 1048 | 530 | 1578 |

| Sl. No. | Name of the State/UT | Total No. of Distt. Covered | Total Number of Blocks | Achievement (Scheme I) | Achievement (Scheme II) | Total No. of Beneficiaries |
|---------|----------------------|-----------------------------|------------------------|------------------------|-------------------------|----------------------------|
| 17. | Nagaland | 1 | 1 | — | — | — |
| 18. | Orissa | 2 | 24 | 42464 | 150 | 42614 |
| 19. | Punjab | 1 | 3 | — | — | — |
| 20. | Rajasthan | 6 | 24 | 3934 | — | 3934 |
| 21. | Sikkim | 1 | 1 | 115 | 125 | 240 |
| 22. | Tamil Nadu | 6 | 33 | 12321 | 10920 | 23241 |
| 23. | Tripura | 1 | 1 | — | — | — |
| 24. | U.P. | 20 | 99 | — | — | — |
| 25. | West Bengal | 4 | 41 | 21599 | 7789 | 29388 |
| 26. | A & N Islands | 1 | 1 | 25 | 75 | 100 |
| 27. | Chandigarh | 1 | 1 | 41 | 60 | 101 |
| 28. | D & N Haveli | 1 | 1 | 300 | 200 | 500 |
| 29. | Daman & Diu | 1 | 1 | 780 | 500 | 1280 |
| 30. | Delhi | 1 | 3 | 1459 | 1140 | 2599 |
| 31. | Lakshadweep | 1 | 1 | — | — | — |
| 32. | Pondicherry | 1 | 1 | 776 | 398 | 1174 |
| TOTAL | | 113 | 507 | 277133 | 70016 | 390377 |

Note: Adolescent Girls Scheme is sanctioned on Block basis.

Cases against Secretary, CTSA

4236. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the cases of corruption, financial irregularities and misuse of official capacity against the Secretary, Central Tibetan Schools Administration (CTSA);

(b) if so, the details of complaints received against him;

(c) what action has since been taken in this regard;

(d) if not, the reasons therefor; and

(e) by when and what action is proposed to be taken?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) Some anonymous complaints were received against Central Tibetan Schools Administration and its Secretary. Even though complaint was anonymous, comments were obtained from the

Central Tibetan Schools Administration and the case was closed after examining their reply.

A complaint regarding irregular drawal of House Rent Allowance by certain family members of Secretary, Central Tibetan Schools Administration, has been referred to Navodaya Vidyalaya Samiti (The employer of his son) for investigation.

Literacy rate in the country

4237. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the literacy rate in the country at present particularly in Rajasthan and Orissa till date;

(b) whether it is a fact that the literacy rate in Rajasthan is lowest in comparison to other States as on 30th June, 1998;

(c) if so, whether Government propose to increase/provide 100% grant to